

ITEM NO.18

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 5166/2023

EXECUTIVE ENGINEER

Petitioner(s)

VERSUS

FREGRENANDO ALEX NUNES & ORS.

Respondent(s)

WITH

SLP(C) No. 14678/2023 (IX)

(IA No.115806/2023-CONDONATION OF DELAY IN FILING and IA
No.115807/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 18-10-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Manisha Gupta, Adv.
Mr. Salvador Santosh Rebello, AOR

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Mr. Deep Narayan Sarkar, Adv.
Ms. Pooja Tripathi, Adv.
Ms. Harshita Sharma, Adv.
Ms. Riya Chaudhary, Adv.

For Respondent(s)

Ms. Manisha Gupta, Adv.
Mr. Salvador Santosh Rebello, AOR

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UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 5166/2023

Respondent nos.1 and 2 have filed counter affidavit.

Delay in filing spare copy in respect of respondent no.3 is condoned. Issue notice immediately.

SLP(C) No. 14678/2023

Service/tracking report is awaited in respect of respondent no.1 and service is complete on respondent no.2. Ld. counsel, Mr Shridhar Y Chitale appearing on behalf of Ms Sujata Kurdukar, Advocate-on-record undertakes to appear for the said respondents and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks time.

List again on 30.11.2023.

H. SHASHIDHARA SHETTY
Registrar